

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 124

CA No. 510/2019, IA No. 318/2021  
In  
CP (IB) No. 136/Chd/Hry/2018  
(Admitted)

**IN THE MATTER OF:**

Ashok Kumar & Brothers

...Petitioner/ Operational Creditor

Vs.

K.T.C. Foods Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9 & 66(1), 60(5) IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 20.08.2024.

-sd-  
Court Officer

July 22, 2024  
SM